

M/s. B. Routray ①
M. Moharana
S. Biswal
A. Mohanty

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 782 1994

S. G. Rao

Applicant(s)

versus

Union of India & Others

Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		REGISTER D. Registrar	J.P.O. of b501- is filed. 1
1	24.1.95	Despite several opportunities provided to the applicant to remove the defects in the application, no steps have been taken to rectify the same. Since sufficient time and chances have been given in this case, there is no further scope for extension of time. The application is, therefore, dismissed. as defective.	for Registration. S. G. 28.1.94

MEMBER (ADMINISTRATIVE)

28.1.94